

As decided at the Preparatory Meeting, the Conference will be held in Yugoslavia commencing on September 1st to discuss major world developments, particularly such as tend to aggravate international tension, and examine how a lessening of international tension could be brought about.

The Government of India participated in the Preparatory Meeting and are now considering the question of participation in the Conference.

Tea House in Cairo

*50. { Shri P. C. Borooah:
Shri Kadiyan:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government have recently opened an Indian Tea House in Cairo, for promoting consumption of the beverage;

(b) if so, at what cost; and

(c) what are the salient features of the new venture?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):

(a) Yes, Sir.

(b) An expenditure of about Rs. 1.5 lakhs has so far been booked in the accounts of the Tea Board. The total expenditure is not yet known.

(c) The object of the Tea Centre is to serve as a promotional platform for Indian tea in the U.A.R. Besides serving Indian tea and snacks, the Centre has an Information and Demonstration counter and a lounge for special receptions.

Delegation of Powers to Pondicherry

*60. { Shrimati Maimdona Sultan:
Shrimati Ila Palchoudhuri:
Shri Assar:

Will the Prime Minister be pleased to state:

(a) whether a team of Councillors of Pondicherry met him in Delhi towards the beginning of June, 1961,

to request him to invest the State Representative Assembly with wider powers; and

(b) if so, what is the Government's decision in this regard?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):

(a) Yes. A group of Councillors from Pondicherry took advantage of their visit to Durgapur for the AICC meeting to come to Delhi to discuss certain specific problems relating to Pondicherry.

(b) The Government of India do not intend to make any formal changes in the powers of the Representative Assembly of Pondicherry until *de jure* transfer.

Joint Management Council

✓ *61. { Shri Kadiyan:
Shri M. L. Dwivedi:

Will the Minister of Labour and Employment be pleased to state:

(a) whether Government have reviewed the working of joint management councils in industrial undertakings since the introduction of the scheme of workers' participation in management;

(b) if so, the result thereof; and

(c) whether a copy of the review report will be placed on the Table?

The Deputy Minister of Planning and Labour and Employment (Shri L. N. Mishra):

(a) The working of Joint Management Councils in the undertakings in which it was introduced was reviewed in detail in the Second Session on Labour Management Corporation, held in March, 1960.

(b) and (c). Copies of the report are available in the Parliament Library.